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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

OA No.564/88

Date of decision 18.8.1993

Shri Janki Parasad & Ors

Applicant

Delhi Administration

Vs

Respondents

Coram:

The Hon'ble Mr. I.K. Rasgotra, Member (A)

The Hon'ble B.S. Hegde, Member (J)

For the Petitioner:

Shri JPS Sirrohi

For the Respondents

Shri B.R. Prashar

Judgement(Oral)
(Judgement of the Bench delivered by Hon'ble
I.K.RASGOTRA, Member (A))

The petitioner in this case had prayed for regularisation of quarter No. 26 Type II, PS Ashok Vihar. He is, however, not eligible for the said type of accommodation. The same was therefore not allotted to him. His pay at the relevant time was Rs. 1050/- p.m. He was, however, allotted Type I quarter which he ~~had~~ refused to accept. It was against this background that he filed this O.A. under Section 19 of the Administrative Tribunals Act 1985.

The learned counsel for the respondents has filed a copy of the order of the Commissioner of Police dated 12.8.1993 which stipulates that the petitioner has now become entitled to the Type II quarter as his pay ~~now~~ exceeds Rs. 1050/- p.m. Accordingly, the said Type II quarter is being regularised in his favour subject to the petitioner paying the difference in rent for Type I and Type II for the said period when he was not eligible for Type II quarter. The period in question is from 1.8.1988 to the date, the petitioner started drawing the pay of Rs. 1050/- or

more. In view of the above facts and circumstances of the case, there is no reason for us to interfere in the matter. The petitioner should pay the difference in rental between Type I and Type II quarter for the period as indicated above to the respondents, and the respondents should regularise the Type II quarter in his name, the petitioner having become eligible for regularisation of Type II quarter in his name. This should be done expeditiously and preferably within a period of six months from the date of communication of this OA.


(B.S. HEGDE)
Member (J)


(I.K. RASGOTRA)
Member (A)

Mittal